

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4351
TO BE ANSWERED ON 21.03.2018**

ROB AT KESHLOOR

†4351. SHRI DINESH KASHYAP:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Railway Over Bridges (ROBs) that has been approved by the Government for construction, State-wise;**
- (b) whether the works of constructing ROBs at Keshloor village on Jagdalpur-Konta route under national highway No.30 and Avarabhata area on Geedam-Dantewada route under national highway No.163-A in the State of Chhattisgarh are also covered under the approved ROBs;**
- (c) if so, the details thereof; and**
- (d) if not, the action being taken for approving the construction of these ROBs?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4351 BY SHRI DINESH KASHYAP TO BE ANSWERED IN LOK SABHA ON 21.03.2018 REGARDING ROB AT KESHLOOR

(a) State-wise details of Road Over Bridges (ROBs) sanctioned are as under:

	State	No. of ROBs Sanctioned
1	Andhra Pradesh	79
2	Assam	1
3	Bihar	139
4	Chhatisgarh	19
5	Delhi	5
6	Goa	8
7	Gujarat	130
8	Haryana	86
9	Jammu & Kashmir	2
10	Jharkhand	43
11	Karnataka	59
12	Kerala	118
13	Madhya Pradesh	100
14	Maharashtra	123
15	Orissa	42
16	Puducherry	5
17	Punjab	21
18	Rajasthan	78
19	Tamil Nadu	157
20	Telangana	47
21	Uttar Pradesh	340
22	Uttarakhand	6
23	West Bengal	108
	Total	1716

(b) to (d): The locations of Keshloor village on Jagdalpur-Konta route and Avarabhata area on Geedam-Dantewada route fall on National Highway. As per Memorandum of Understanding (MoU) signed between Ministry of Railways and Ministry of Road Transport and Highways (MoRTH) on 10.11.2014, ROB in lieu of these level crossings (LCs) are to be constructed by MoRTH/National Highway Authority of India (NHAI) at their own cost.